

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

ORDER

No. 936

Dated: 01.01.2016

Consequent upon the promotions of Jr. Scale Stenographers as P.A-cum-Senior Scale Stenographers, the following transfers and postings of P.A-cum-Senior Scale Stenographers of Jammu Division are hereby made in the interest of Administration;

- 1) Shri Sunil Sharma, Junior Scale Stenographer, CJM Court, Samba upon his promotion is transferred and posted as P.A.-cum-Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Poonch vice Shri Tanveer Hussain Shah.
- 2) Shri Bansi Lal, Junior Scale Stenographer, PDJ Court, Kishtwar upon his promotion is transferred and posted as P.A.-cum-Senior Scale Stenographer, in the Court of Additional Judge Matrimonial Cases, Jammu against available vacancy.
- 3) Shri Jagdish Raj Kotwal, P.A.-cum-Senior Scale Stenographer, Principal District & Sessions Court, Rajouri is transferred and posted as such in the Court of Special Judge Anti-corruption, Jammu vice Shri Rajesh Kumar.
- 4) Shri Rajesh Kumar, P.A.-cum-Senior Scale Stenographer, Special Judge Anti-corruption Court, Jammu is transferred and posted as such in the Court of Principal District & Sessions Judge, Kathua vice Shri Jai Kumar.
- 5) Shri Jai Kumar, P.A.-cum-Senior Scale Stenographer, Principal District & Sessions Court, Kathua is transferred

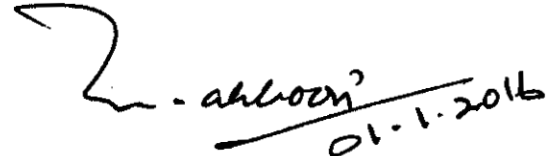
2016

and posted as such in the Court of MACT, Jammu vice Ms. Madhu Sharma.

- 6) Ms. Madhu Sharma, P.A.-Cum-Senior Scale Stenographer, MACT, Jammu is transferred and posted as such in the Court of 1st Additional District & Sessions Judge, Jammu against available vacancy.
- 7) Shri Tanveer Hussain Shah, PA Cum-Senior Scale Stenographer, Principal District & Sessions Court, Poonch is transferred and posted as such in the Court of Principal District & Sessions Judge, Jammu vice Shri Anil Sahi.
- 8) Shri Anil Sahi, PA-Cum-Senior Scale Stenographer, principal District & Sessions Court, Jammu is transferred and posted as such in the Court of Principal District & Sessions Judge, Rajouri vice Shri Jagdish Raj Kotwal

(The transferees are directed to join their place of postings within ten days positively)

By Order


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01.1.2016

(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice

No. 66-86/PSys

Dated: 01.01.2016

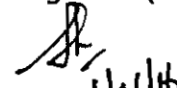
Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance High Court of J&K, Jammu.
.....for information
- 3-8 Principal District & Sessions Judge, Jammu/Samba/Poonch/
Kishtwar/Rajouri/Kathua.
9. Special Judge Anti Corruption Jammu.
10. 1st Additional District & Sessions Judge Jammu.
11. Additional District Judge Matrimonial Cases Jammu.
12. MACT Jammu.
13. CJM Samba
- 14-21 S/Shri _____

.... for information and compliance.....

22. In Charge NIC Jammu for
uploading the same
on web site.


01.1.2016
Joint Registrar (PSys)


01.1.16